

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 47 of 2015 &
Appeal No. 32 of 2015**

Dated: 11th January, 2016

Appeal No. 47 of 2015

In the matter of :

Nabha Power Ltd. &Anr.

...Appellant(s)

Versus

Punjab State Power Corporation Ltd. &Anr.

...Respondent(s)

Appeal No. 32 of 2015

In the matter of:

Talwandi Sabo Power Ltd.

...Appellant(s)

Versus

Punjab State Electricity Regulatory Commission &Ors.

...Respondent(s)

ORDER

The Court has not assembled today. As agreed by the parties, post the matter on 05.02.2016.

Court Master